

*Notice of premature retirement**by Shri Madhvan*

[Sh. P.V. Narasimha Rao]

facts and on the basis of the same, I can state that no officer of the Prime Minister's Office had interfered or brought pressure on Shri Madhavan to go slow with the investigation against Ministers and senior officers. We should have liked Shri Madhavan to complete the important task entrusted to him. I have clearly stated earlier, and should like to repeat once again, that nothing would be allowed to come in the way of a complete investigation and full enquiry. The guilty shall be punished. There is no question of any attempt to protect the guilty, no matter who the individual, or what his position in Government or society.

I would also like to submit that during the debate, some comments have also been made that the names of some Ministers in the Government are involved in the Scam. I have got this aspect ascertained individually and based on the information so furnished, I believe that no member of the Council of Ministers was involved.

MR. SPEAKER: I think we can take up the discussion again after lunch.

SHRI VISHWANATH PRATAP SINGH: Sir, regarding Rae Bareilly incident, the hon. Minister has said that he will make a statement on the bomb blown up in the mosque in which many children have died. This is matter of concern. We would like to know as to when the Minister would made the statement on the matter.

MR. SPEAKER: We have asked the Government to collect the information. Mr. Minister, are you in a position to tell as to when you will be making the statement?

*(Interruptions)*

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): *When did it come up?*

MR. SPEAKER: It came up when we were discussing the unlisted business. They will come back after consulting the Home Minister. Now the House stands adjourned to meet again at 2.30 PM.

13.35 hrs

*The Lok Sabha then adjourned for Lunch till thirty minutes past Fourteen of Clock.*

*The Lok Sabha re-assembled after Lunch at thirty five minutes past Fourteen of the Clock.*

[MR. DEPUTY SPEAKER *in the Chair*]

MR. DEPUTY SPEAKER: Now, we take up papers to be laid on the Table.

## PAPER LAID ON THE TABLE

*[English]*

**Memorandum of understanding between the Telecommunications Consultants India Ltd. and the Department of Telecommunications for 1992-93.**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Telecommunications Consultants India Limited and the Department of Telecommunications for the year 1992-93.

[Placed in Library. See. No. LT-2404/92]